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EAST GERMAN EXPERTS REPORT ON RAW FILM INDUSTRY

- *506. DR. RAGHUBIR SINH: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the raw film experts from East Germany who visited India recently to explore the possibilities of starting a raw film factory in India have submitted their report:
- (b) if so, what are their recommendations; and
- (c) what steps are being taken by Government to start a raw film factory in India?
- THE MINISTER FOR HEAVY INDUSTRIES (SHRI M. M. SHAH): (a) Yes, Sir,
- (b) and (c). It is only a preliminary report and full details are awaited.
- DR. RAGHUBIR SINH: By what time does the Government expect the detailed report on the subject?
- SHRI M. M. SHAH: The detailed report is expected within the next three months.
- SHRI PRITHVIRAJ KAPOOR: May I know whether the Film Federation of India had been consulted about the production of raw films?
- SHRI M. M. SHAH: They will not be concerned with this. It is really a matter of manufacture of raw films.
- SHRI H. C. DASAPPA: May I know whether these negotiations are being carried on with one country or one firm, or are they simultaneously trying to contact other producers?
- SHRI M. M. SHAH: We have contacted nearly four leading firms in the world who are the best producers.
- SHRI PRITHVIRAJ KAPOOR: May I know the reply to my question?
- SHRI M. M. SHAH: I would repeat Sir, that the question of consulting the Film Federation of India does not arise because what we are concerned with is the manufacture of films in this coun- | try of the best quality required for film production.

SHRI PRITHVIRAJ KAPOOR: Who is to determine the best quality? People who are going to work on it? The firm concerned?

to Q)iestions

Shri M. M. SHAH: The technicians who are going to manufacture them know all about the quality of different films used in shooting of films in studios.

SHRI PRITHVIRAJ KAPOOR: Do you think, Sir, that the art technicians do not know about the quality of these films?

(No reply.)

CENSORSHIP FEES OF FILMS

- "507. DR. SHRIMATI SEETA PAR-MANAND: Will the Minister for Information and Broadcasting be pleased to state:
- (a) the amount of money spent on censorship fees of films at the different stations, Bombay, Madras and Calcutta during the years 1953-54 and 1954-55;
 - (b) the basis on which the fees are paid;
- (c) the highest number of hours a censor has to put in a month on average in the Bombay Board of Film Censors;
- (d) whether all the films that are sent tor censoring are censored in two months' time;
- (e) whether script of films is also sen: for censoring?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) and (b). No fees are paid to the Members of the Examining or Revising Committees who examine films at Bombay, Madras and Calcutta. Only a conveyance allowance of Rs. 10 a day in respect of meetings attended is given.

- (c) Each meeting lasts two to three hours. The average number of hours spent by a member of the Advisory Panel of the Central Board of Film Censors at Bombay in such meetings in a month comes to about 45.
- (d) As a rule films are examined within a fortnight of the receipt of applications and certificate is granted within a week thereafter. In urgent